

Public Importance

Shri Hem Barua: He got the information about the crash on the 24th.

Mr. Speaker: Order, order. There is no dust in my eyes.

Shri Kapur Singh (Ludhiana): This House would like to know whether these successive tragic occurrences involving grave loss to our armed services are purely acts of God or there is some reason to believe that they are directly or indirectly acts of our potential enemies or whether they are due to gross laxity of an organisational character on our side.

Shri Y. B. Chavan: For a final view in this matter, we will have to wait for the report of the enquiry committee.

श्री बागड़ी : एक ही दिन में एक ही इलाके में दो विमान दुर्घटनाओं का होना इस तरह के हालात के अन्दर कि एक दुर्घटना तो हैलीकोप्टर के १५०-२०० फुट की ऊंचाई पर टेल्मीफोन के तार से उलझ कर हुई जिसमें कि सवार पाँचों फौजी अफसर समेत चालक के मारे जाय और उन के मिर भी कटे और दूसरी दुर्घटना डकोटा के वहाँ पर गिर जाने और उसमें सवार यात्रियों के मारे जाने की हुई। उस के ऊपर प्रधान मंत्री जी ने यह कह भी दिया कि इस के प्ररर कोई साजिश या तोड़-फोड़ का हाथ नहीं है, तो मैं अपने डिफेंस मिनिस्टर साहब से जानना चाहूँगा कि क्या उन्होंने भी इस बारे में कुछ अपना इस प्रकार का अनुमान लगा लिया है कि उन के पीछे कोई साजिश या विस्फोट नहीं है ?

अध्यक्ष महोदय : यह सवाल तो पहले किया गया है।

Shri Y. B. Chavan: I do not want to give my inferences because it is not safe to make inferences.

श्री बागड़ी : ऐसा कभी दुनिया में हुआ नहीं हुआ, कि १५० फुट की बुलन्दी से हैली-कोप्टर तार में उलझ कर गिरे और उस में सवार लोगों का एक का भी सिर बाकी न रहे

अध्यक्ष महोदय : अब आप बहस करने लग गये।

श्री बागड़ी : जैसा कि प्रधान मंत्री जी ने बतलाया कि उन्हें किसी साजिश या तोड़फोड़ की कार्यवाही की आशंका नहीं है, डिफेंस मिनिस्टर साहब का इस बारे में क्या अनुमान है ? अब अनुमान और प्रमाण ने तो ही यह चलता है

अध्यक्ष महोदय : अब आप बैठ जायं।

Shri D. C. Sharma (Gurdaspur): May I know if, according to international standards, the Dakota aircraft is fit for use in the altitudes and in the regions where it is being used?

Shri Y. B. Chavan: Yes, Sir.

Shri Nath Pai: What kind of weather condition was prevailing when the plane took off and was the pilot flying under blind-flying conditions or instrumental conditions? That means, was he flying under visible conditions or with what is called instrumental-aid flying?

Shri Y. B. Chavan: I have no information on that point now.

12.34 hrs.

PAPERS LAID ON THE TABLE

ORDERS UNDER COPYRIGHT ACT, 1957

The Minister of Education (Shri M. C. Chagla): I beg to lay on the Table a copy each of the following Orders under section 43 of the Copyright Act, 1957:—

- (i) The International Copyright (Fifth Amendment) Order, 1963 published in Notification No. S. O. 2731 dated the 19th September, 1963.
- (ii) The International Copyright (Sixth Amendment) Order, 1963 published in Notification No. S. O. 3056 dated the 25th October, 1963.

[Placed in Library. See No. LT-1934/63.]